THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) Yes, Sir. Details of dharnas, demonstrations etc. held in Delhi during the last three years and current year i.e. 2009, 2010, 2011 and 2012 (up to 29.02.2012) are given below:

Year	Demons- tration	Dharna	Procession	Meeting	Rally/ March	Strike
2009	1160	1314	62	478	180	241
2010	1160	1246	224	299	157	91
2011	1514	1611	195	447	232	216
2012 (up to 29.02.2012)	161	168	39	80	23	08

(b) to (d) Supreme Court of India and High Court of Delhi have issued detailed guidelines regarding the conduct of rallies, processions, demonstrations, protests etc. Delhi Police issues guidelines/circulars from time to time for regulating rallies, dharnas, demonstrations etc.

Grant of package to victims of 1984 sikh riots

859. SARDAR SUKHDEV SINGH DHINDSA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether Delhi High Court recently asked the Centre to examine the plea of a group of 1984 anti Sikh riot victims, seeking grant of rehabilitation package on the basis of their residence here; and
 - (b) if so, what are the details in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b) No, Sir. However, in WP(C) Nos. 2604 and 3035 of 2010 in the matter of Partap Singh vs UoI & Ors and Daljit Singh & Ors vs GNCTD & Ors, the High Court of Delhi has given its judgment on 28.2.2012 directing the Government of NCT of Delhi to examine the cases of each of the petitioners of merit, and if they are found to be genuine, grant the rehabilitation Grant of Rs. 2 lac per family within three months.

Fire safety and preventive measures in Palika Bazar, New Delhi 860. SHRI BHAGAT SINGH KOSHYARI :

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether New Delhi Municipal Council (NDMC) Palika Bazar, Connaught Place, New Delhi has not taken fire safety and preventive measures;

- (b) if so, the action taken by Delhi Fire Service (DFS) against NDMC, Palika Bazar for putting the lives and property of the people at risk in this fire prone area;
- (c) how many times DFS inspected the Palika Bazar during the last three years together with the details of discrepancies found during inspections and action taken thereon to remove the said discrepancies; and
- (d) the measures taken by DFS to educate the people of Delhi to adopt fire safety and preventive measures?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (c) All fire safety and preventive measures have already been taken in New Delhi Municipal Council (NDMC) Palika Bazar, Connaught Place, New Delhi as per guidelines issued by Delhi Fire Services. As the Palika Bazar was under renovation and was referred to Delhi Fire Services only in the year 2011, it was inspected only once during the last three years. During the inspection of Palika Bazar by Delhi Fire Services on 28.11.2011, the following shortcomings were observed:

- (i) Smoke venting system found non-functional.
- (ii) Sprinkler system required to be extended in all the shops as per risk.
- (iii) P.A. system not working properly.
- (iv) Detection system not found functional.
- (v) Fire Check door required on electric Shafts.
- (vi) Fire alarm system found non-functional and not connected with smoke management system.
- (vii) No fire safety arrangement found provided for electric panels.
- (viii) Sprinkler test valve/drain valve required to be provided near gate No. 2 and 7

The above shortcomings observed during the inspection were communicated to NDMC by Delhi Fire Services *vide* their letter dated 15.12.2011, with the direction to remove the shortcomings to enable issuance of fire safety certificate.

NDMC has intimated that the above deficiencies have been removed.

(d) Delhi Fire Services conduct regular mock drills apart from the public awareness campaigns notices under the Delhi Fire Service Act 2007 & Rules 2010 through print and electronic media.